

in view of the Government of India's decision conveyed to all the State Governments/UT Administrations on 17.05.1994 that no new Special Cells are to be set up. They were also advised that they would have to meet 20% of the expenses in case they propose to set up Special Employment Exchanges. In their reply dated 15.03.2000, the State Government stated that they have a proposal to set up Special Employment Exchanges at Ranchi and Dumka at a cost of Rs. 6.56 lakhs and that they would meet their share of 20%. They further stated that a proposal would be sent after approval by the State Government. No such proposal has been received so far. The State Government has been reminded on 11.04.2000 and 19.07.2000.

Review of Status of Visakhapatnam Steel Plant

***5. SHRI N.R. DASARI:**
SHRI GAYA SINGH:

Will the Minister of STEEL be pleased to state:

(a) whether it is a fact that a new Committee has been constituted comprising representatives from the Centre and the State to review the Visakhapatnam Steel Plant's status;

(b) if so, the details thereof;

(c) whether it is also a fact that Government have been holding talks with Tatas and Ispat Group of the Mittals for privatisation of this plant; and

(d) if so, the details of the discussions held and the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI BRAJ KISHORE TRIPATHY): (a) and (c) No, Sir.

(b) and (d) Do not arise.

Safety and security of Gas pipeline passing through Pakistan

***6. DR. ALLADI P. RAJKUMAR:** Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether India proposed to buy Iranian Gas through pipeline passing through Pak territory;

(b) if so, the details of guarantee offered for safety and security of the gas pipeline; and